## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 79/2020 Crl M No. 449/2020

Devi Singh

...Applicant

Through :- Mr. Jagpaal Singh, Advocate.

v/s

Union Territory of Jammu and Kashmir

...Non-applicant

Through :- Mr. Ayjaz Lone, Dy. A. G

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Ayjaz Lone, learned Dy. A. G appears on behalf of the

respondent and has submitted that he has filed the objections to the

application. The counsel for the applicant seeks time to go through the same.

Interim bail dated 10.06.2020 stands extended till next date.

List on 25.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 22.06.2020 Pawan Chopra